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CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No. 2614 of 1993

New Delhi, this the 13th day of July, 1999

HON'BLE MR. JUSTICE K.M. AGARWAL, CHAIRMAN
HON'BLE SHRI N. SAHU, MEMBER(ADMNV)

Shri D.K. Sharma, son of Shri R.S. Sharma,
aged about 51 years, resident of H.202,
Sarojini Nagar, New Delhi-110023 working
as Programme Assistant, Office of the
Registrar General of India (Data
Processing Division), Pushpa Bhawan,
Madangir, New Delhi.

-APPLICANT

(By Advocate: Shri M.K. Gupta)

Versus

1. Union of India through the Secretary,
Ministry of Home Affairs, North Block,
New Delhi-110001.
2. The Registrar General of India, 2-A,
Man Singh Road, New Delhi-110011. -RESPONDENTS

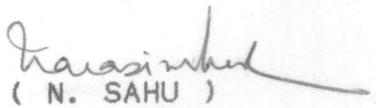
(By Advocate: Shri N.S. Mehta through
proxy counsel Shri O.P. Kshatriya)

ORDER(ORAL)

By Agarwal, J.-

The learned counsel for the applicant wants to
withdraw this O.A. He is permitted to do so.
Accordingly, it is hereby dismissed as withdrawn.


(K.M. AGARWAL)
CHAIRMAN


(N. SAHU)
MEMBER(A)

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